

Kerala High Court as two members of Tribunal, was constituted on 2nd April 1986. The Tribunal had so far 8 sittings.

*Promotion of Punjab language (item : 11):* With regard to promotion of Punjabi language, the Ministry of Human Resource Development have taken a number of steps and a plan of action in this regard has been chalked out by them.

*All India Gurudwara Act (item : 5) :* The Chief Ministers of all States and Union Territories have been requested to convey their views in the matter.

The Government have made sincere efforts to implement the Accord and further efforts in this direction are continuing.

#### **Concentration of Pak Troops in Border Area**

814. DR. B.L. SHAIKESH : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have noted the danger to country's security with the opening of 795-mile long all-weather jeepable Karakoram h ghway linking the Chinese border town of Kashgar to the Pakistani capital city of Islamabad and the stationing of 10,000 Pakistani troops in the region ; and

(b) if so, the steps taken by Government to safeguard India's sovereignty and integrity ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) and (b). Government keep a constant watch on all such developments that have a bearing on our national security and take appropriate measures to ensure full defence preparedness.

#### **Visits of MPs to Projects of National Importance**

815. DR. G. VIJAYA RAMA RAO : Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state :

(a) whether several visits of MPs were organised during the year to projects of national importance ;

(b) if so, the details thereof ;

(c) whether any reports of MPs on their impressions and suggestions on the project visited have been prepared and sent to the concerned Departments/Project authorities ; and

(d) if so, the details thereof and action taken thereon by the Projects ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT) : (a) and (b). During the year 1986 so far, only one visit of Members of Parliament was arranged on 14th March, 1986 to the Indian Agricultural Research Institute, Pusa, New Delhi, on the occasion of Krishi Vigyan Mela. Seventeen Members of Parliament (14 from Lok Sabha and 3 from Rajya Sabha) joined the visit. The Members were shown round the various stalls of the Mela depicting the research work being done at the Institute in the fields of oil seeds, foodgrains, fruits, vegetables, flowers etc. The members also held discussions with the scientists and officers of the Institute, during the course of which they sought information and offered suggestions.

(c) and (d). No report has been received so far in this Ministry from any Member of the visiting Group.

#### **Performance of New Departments**

816. SHRI KAMAL NATH : Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the creation of two departments for (i) 20-Point Programme and (ii) Project Planning and Institutional Finance has shown any result so far ; and

(b) if not, the remedial measures being taken to accelerate the pace of development ?

THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI A.B.A. GHANI KHAN CHOUDHURY) : (a) The Ministry of Programme Implementation has the following 3 Divisions : (i)

Infrastructure Monitoring Division (ii) Projects Monitoring Division and (iii) Programme Monitoring Division. There is no Project Planning and Institutional Finance Department.

The Infrastructure Monitoring Division deals with monitoring of the performance of the 9 Infrastructure Sectors, *viz.* Power, Coal, Steel, Railways, Cement, Fertiliser, Shipping, Telecommunication and Petroleum and also does inter-sectoral coordination.

The Projects Monitoring Division monitors the Performance of all Central Sector Projects costing more the Rs. 20 crores *viz.* Atomic Energy, Civil Aviation, Chemicals and Petrochemicals, Coal, Communications, Fertilizers, Mines, Steel, Petroleum and Natural Gas, Power, Department of Public Enterprises, Railways and Surface Transport.

The Programme Monitoring Division monitors implementation of 32 items of the 20-Point Programme. They include Anti-poverty Programmes of raising incomes, assets and quality of life of poor, the Minimum Needs Programme of rural water supply, house sites and construction assistance, rural electrification, rural health, nutrition, elementary education, adult literacy and slum improvement as well as other major programmes aided at increasing Production and Productivity in the economy, efficient Distribution of consumer goods, Population control, improving the working of the public enterprises, etc. The implementation of the 20-Point Programmes is monitored by this Division in all the 22 states and 9 Union Territories.

The Ministry plays a catalytic role in ensuring speedy implementation of projects and programmes by monitoring the progress, identifying slippages and keeping the concerned authorities including concerned Central Ministries and State Governments informed. The Ministry has helped generate a greater awareness of the need to ensure timely and speedy implementation of projects and programmes. The problem's coming in the way of implementation are taken-up at the highest levels with the concerned authorities including the Chief Ministeries of

States. Meetings of Group of Central Ministers have also been held to remove bottlenecks coming in the way of speedy implementation.

(b) Does not arise.

#### Persons Arrested for Spying in Tamil Nadu

817. SHRI C. MADHAV REDDI :  
SHRI BANWARI LAL  
PUROHIT :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that 12 persons including some foreigners who were masquerading as Shri Lankaan militants were arrested in Madras on 7th June, 1986 on charge of spying ;

(b) if so, the nature of the spying activities indulged in by the arrested persons ; and

(c) whether a number of local people are also involved in their spying activities ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (c). According to the information available at present, five persons were arrested under the provisions of the Official Secrets Act read with the provisions of the Foreigners Act and of the Passport Act on June 7, 1986 at Madras. The case is still under investigation.

#### Anti-National Activities in Darjeeling Hills

818. SHRI C. MADHAV REDDI :  
SHRI D.N. REDDY :  
SHRI SYED SHAHABUDDIN :  
SHRI MULLAPPALLY RAMA-  
CHANDRAN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Union Government have made any investigation for identifying the the powers internal and external behind